

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 1893 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, ^H 9 April, 2019.

Sub:- Casual Leave.

Ref:- Your note dated 08.04.2019.

Madam,

With reference to the above, I am directed to inform you that, the prayer for casual leave for 1(one) day on 16.04.2019 of Shri Thang Lianmang Guite, Special Judge, P.C. Act, Aizawl, along with station leave permission for 9(nine) days w.e.f. 13.04.2019 to 21.04.2019, has been granted/rejected.

Shri Guite may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 1894 /A. dtd. --- 09.04.19
Copy to:

- ✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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